

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(26) T.C.P.-33/397-398/(MB)/2016

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.08.2018

NAME OF THE PARTIES: Sugra Idris Turkey & Anr.  
V/s  
Landmark Heights Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397-398

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. By Order of Bench the matter is adjourned to **29.11.2018.**

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**30.08.2018.**

HHS